

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 27th August, 2026 at 1:00 P.M. in Court No. 111 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. CWJC/12128/2026
LAND
ENCROACHMENT

1 NURRUDIN ANSARI, AND ORS
VS THE STATE OF BIHAR AND
ORS

SHYAM SUNDAR
KUMAR

STANDING COUNSEL (25)
PRIYADARSHI MATRI
SHARAN

Patna High Court
Dated, 27th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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